

Annexure-1

Name of the corporate debtor: M/s K K MILK FRESH INDIA LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06-10-2021; List of stakeholders as on: 05-12-2021

List of secured Financial Creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India	27-10-2021	1,86,60,00,000	1,84,69,85,420	Secured	1,84,69,85,420	Yes	Annexure-1A	1,84,69,85,420	39.96	-	-	1,90,14,580	-	Claim admitted on the basis of merit
2	Union Bank of India	01-11-2021	76,71,83,343	76,71,83,343	Secured	76,71,83,343	Yes	Annexure-1A	76,71,83,343	16.60	-	-	-	-	
3	Bank of Baroda	02-11-2021	78,23,02,983	74,23,02,983	Secured	74,23,02,983	Yes	Annexure-1A	74,23,02,983	16.06	-	-	4,00,00,000	-	Claim admitted on the basis of merit
4	Central Bank of India	25-10-2021	64,59,89,153	64,59,89,153	Secured	64,59,89,153	No	Annexure-1A	64,59,89,153	13.98	-	-	-	-	
5	Punjab National Bank	01-11-2021	61,96,39,647	61,96,39,647	Secured	61,96,39,647	Yes	Annexure-1A	61,96,39,647	13.40	-	-	-	-	
Total			4,68,11,15,126	4,62,21,00,546		4,62,21,00,546	-	-	4,62,21,00,546	100.00	-	-	5,90,14,580	-	-

Annexure-1A

Security Interest for the credit facilities granted Under Consortium of Banks (Facility wise) is as follows:

Working Capital Credit Facility

a) **Primary security:**

First Pari-passu charges on entire current assets of the borrower company, including book debt, operating cash flows, inventory, commission, revenues of whatsoever nature and wherever arising, present and future

b) **Collateral Security:**

2nd Pari – passu charge on entire fixed assets (movable and immovable), present and future of the borrower/plant (under primary security) and collateral security of term, loan as under

1. Plot no. 31, Block No.A, Village/sector- Chaharpur Khadar, Greater Noida, Gautam budh nagar U.P **owned by Dios Hospitality Pvt Ltd (Associate Concern)**
2. Plot No. 57, Block No. A, Village/ Sector-Chuharpur Khadar, Greater Noida, GautamBudh Nagar (U.P) **owned by Dios Hospitality Pvt Ltd (Associate Concern)**
3. Gata No. 192,193,194, Village-Sharfuddinpur, Tehsil - Atrauli, Aligarh **owned by Root Infratech Pvt Ltd (Associate Concern)**
4. Gata No. 1348, ParaganaTappal, Village Gharbara (U.P) **owned by Root Infratech Pvt Ltd (Associate Concern)**
5. Plot No-101, Algamelu Mangapuram, Survey NO. 250/16, No-121, Vadagal Village, Sriperumbudur Taluka, Kancheepuram, Tamil Nadu
Area meassuring 600 sq ft

Term Loan Facility

a) **Primary security:**

1. First pari passu charge by way of equitable mortgage on existing/ future factory **land and building** of the borrower.

Description of Property: **57 Milestone, Kanpur, NH-2, Village Kumbli, Tehsil-Akbarpur, District Ramabai Nagar (Kanpur Dehat), UP.**

2. First pari passu charge by way of hypothecation of **all the plants and machinery** and other movable fixed assets of the Borrower, present & future

3. Pledge of 51% of paidup capital of the Borrower Company at all times during the tenor of the term debt facility. (Share pledge agreement executed between Anmol Ratan constructions and builders Pvt Ltd, KSP International Pvt. Ltd. and STCL dated 07.07.2017)

b) Collateral Security:

1. Residential cum commercial plot admeasuring 2286 sq meter located at 31, Block No. A, Village/ Sector-ChuharpurKhadar, Greater Noida, GautamBudh Nagar (U.P) **owned by Dios Hospitality Pvt Ltd (Associate Concern)**
2. Residential Plot admeasuring 700.20 sq meter located at 57, Block No. A, Village/ Sector-ChuharpurKhadar, Greater Noida, GautamBudh Nagar (U.P) **owned by Dios Hospitality Pvt Ltd (Associate Concern)**
3. Non-Agricultural land parcel (surrounded by agricultural land) admeasuring 6699.61 sq meter (1560,1700,1479.61,1960) located at Gata No. 192,193,194, Village-Sharfuddinpur, Tehsil - Atrauli, Aligarh **owned by Root Infratech Pvt Ltd (Associate Concern)**
4. Residential Plot admeasuring 3950 sq meter located at Gata No. 1348, Paragana Tappal, Village Gharbara (U.P) **owned by Root Infratech Pvt Ltd (Associate Concern)**
5. Pari Passu 1st Charges on Plot No-101, Algamelu Mangapuram, Survey NO. 250/16, No-121, Vadagal Village, Sriperumbudur Taluka, Kancheepuram, Tamil Nadu Area meassuring 600 sq ft
6. Pari passu 2nd Charges on the entire current assets of the borrower company, including book debts, operating cash flows, Inventory commissions, revenues of whatever arising present and future

Personal Guarantee

1. Dr. C.N. Kuchroo
2. Mr. S. Vishwanathan

Corporate Guarantee

1. Anmol Ratan Construction and Builders Pvt Ltd
2. KSP International Pvt Ltd
3. Root Infratech Ltd
4. Samprash foods Ltd
5. Dios Hospitality Pvt Ltd